

7

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/16	TP 72/17	Hearing	433(e)	SNJ Synthetics Ltd. Vs Tejkamal Pharmaceutical Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DHIYA S. 9844 270 900	Petitioner	Dhiya S.
2.	Vipin Kumar 9551889999	M.D Respondent Co.	VP

Counsel for petitioner is present. She has filed a memo along with enclosures that notice issued to the respondent was delivered. She has filed information obtained from India Post website and also the receipt issued by the courier service. Respondent is called, absent. No representation for respondent. Respondent is treated as absent. Petitioner is directed to comply the relevant provisions and rules of I&B Code to proceed further. List it on 03.07.2017.

After the case was adjourned, the Managing Director of respondent company turned up. His presence is recorded. He reported that he would engage a counsel to defend the company. Therefore, he is granted time till 03.07.2017 to appoint advocate and also to file objections.

List it on 03.07.2017.


MEMBER (J)


MEMBER (T)